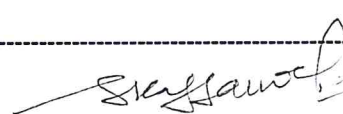


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

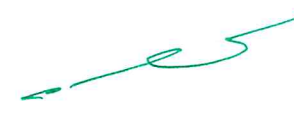
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 19/BB/2018	-	For Compliance	271(a) &(e)	M/s B2tec Consulting India Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SUSHIL AGGARWAL 3810483922	Petitioner	

**ORDER**

Counsel for Petitioner is present. Matter is listed today for admission. Heard the Counsel, about maintainability of this Petition under Section 271 as amended. Counsel requested the Tribunal to order notice to ROC-Karnataka, Bangalore. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. List it on 12/04/2018.

  
**Member (T)**

  
**Member (J)**